

(क) क्या सरकार ने भारत को सुरक्षा परिषद् का स्थायी सदस्य बनाने के लिये कार्यवाही की है; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) जी नहीं ।

(ख) संयुक्त राष्ट्र चार्टर के अनुच्छेद 23 में यह कहा गया है कि "चीन गणराज्य, फ्रांस, सोवियत समाजवादी गणतंत्र संघ, यूनाइटेड किंगडम और संयुक्त राज्य अमरीका सुरक्षा परिषद् के स्थायी सदस्य होंगे । स्थायी सदस्यों में कोई परिवर्तन करने के लिए संयुक्त राष्ट्र के सदस्य राज्यों के दो-तिहाई बहुमत से, जिसमें सुरक्षा परिषद् के सभी स्थायी सदस्य भी शामिल होंगे, संयुक्त राष्ट्र चार्टर में संशोधन करने की जरूरत होगी ।

#### IMPROVEMENTS OF SANITARY SYSTEM IN KANPUR CANTONMENT

3781. SHRI C. CHITTIBABU : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Kanpur Cantonment Board has asked for grants and aid for the improvement of sanitary system in the pucca built residential houses and for extension of sewage lines to these places within their jurisdiction; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) and (b). The Cantonment Board has desired a special grant-in-aid for Rs. 8 lakhs during 1968-69 for sewage scheme. Detailed proposal is however still awaited from the Cantonment Board along with detailed plans and estimates, and the same will be examined when received.

#### FILM STUDIO IN ORISSA

3782. SHRI CHINTAMANI PANIGRAHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Orissa Government had requested the Central Government to establish a Film Studio at Bhubaneswar in 1965-66;

(b) whether Government have received any representation from persons and institutions having interest in Film Studio in this regard; and

(c) if so, the decision taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) No, Sir. The State Government of Orissa had, however, included their scheme for the setting up of a Film Studio in the State in their draft proposals on Publicity for the 4th Five Year Plan. These proposals have not materialised so far. The subject-matter is the concern of the State Government and the decision whether a Film Studio should be set up or not rests with them.

(b) and (c). No Sir. Copy of the representation made to the Chief Minister, Orissa was, however, forwarded to this Ministry for information.

#### BORDER ROADS IN MANIPUR

3783. SHRI M. MEGHACHANDRA: Will the Minister of DEFENCE be pleased to state :

(a) whether the border roads linking Manipur with Cachar now under construction are being undertaken by the P.W.D.;

(b) whether it is a fact that the progress in the construction of roads is slow;

(c) if so, whether Government propose to take over the work of the construction of the roads to be handed over to the Defence Engineering Staff for construction on an emergency basis; and